

**Title: Need to evolve a comprehensive uniform policy providing reservation benefits to OBCs settled in any part of the country.**

DR. K. MALAISAMY (RAMANATHAPURAM): Sir, it is the common feature of our country that many migrants from one State have moved and settled in another State. In that process, a sizeable population of Tamil Nadu have migrated from Tamil Nadu to Delhi some decades back and settled in and around Delhi.

Coming to the specific problem faced by the migrants in general and the Tamils in particular, Mandal Commission has rightly reported and the list of OBC State-wise has been notified enabling them to avail the concessions and benefited entitled. But the migrants are handicapped from availing such benefits unless the community is notified in the settled State of the migrant. This anomaly has caused untold hardships and sufferings to the migrants and settlers from other State particularly from Tamil Nadu.

It is high time, therefore, to take cognisance of the national problem and I urge upon the Government of India to evolve a comprehensive policy besides an interim strategy to sort out this long pending issue particularly faced by the Tamils in Delhi.